

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-III

Item No.-4
New IA-925/2021
In
IB-69(ND)/2021

IN THE MATTER OF:
Narendra Singh Rawat & Ors
Vs.
M/s Elegant Infracon Pvt Ltd

....**FINANCIAL CREDITOR**

....**CORPORATE DEBTOR**

SECTION
U/s 7 IBC code 2016

Order delivered on 23.02.2021

CORAM:
CH. MOHD. SHARIEF TARIQ
MEMBER (JUDICIAL)
SHRI NARENDER KUMAR BHOLA
MEMBER (TECHNICAL)

PRESENT:

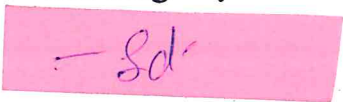
For the Applicant/FC : Mr. M.P. Sahay, Ms. Eccha Shukla, Mr. Awanitika, Advocates
For the Respondent/CD :
For the Intervener :


ORDER

IA No. 925/2021

Counsel for the Applicant/Financial Creditor is present. Prayed for early hearing of the main petition which is fixed on 13.04.2020. The Application is **allowed.**

The Registry is directed to list the I.B. 69/2021 on 16.03.2021.


(NARENDER KUMAR BHOLA)
MEMBER (TECHNICAL)


(CH. MOHD. SHARIEF TARIQ)
MEMBER (JUDICIAL)